

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 704/PSy-397/404 Dated: 26-09-2016.

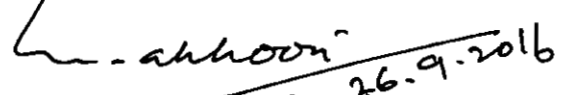
Consequent upon the approval by Hon'ble the Chief Justice, of the recommendations of Hon'ble Committee constituted for Compassionate Appointment, sanction is hereby accorded to the temporary appointment of the following candidates in Jammu Province in terms of J&K Compassionate Appointment Rules, 1994, notified vide SRO-43 dated 22.02.1994:

1. Ms. Anu Radha Wd/o Late Sunil Kumar R/o Gurha Mundian Tehsil Hiranagar, Kathua is temporarily appointed as Junior Assistant in the Pay Band of Rs. 5200-20200 + Grade Pay of Rs. 1900/- and posted as Copyist/Junior Assistant in the Court of Munsiff, Hiranagar vice Shri Dinesh Khajuria.
2. Ms. Rita Kumari Wd/o Late Vikas R/o Najote Tehsil Lohai Malhar, Kathua is temporarily appointed as Junior Assistant in the Pay Band of Rs. 5200-20200 + Grade Pay of Rs. 1900/- and posted as Copyist/Junior Assistant in the Court of Munsiff, Billawar against available vacancy.
3. Shri Dinesh Khajuria, Copyist/Junior Assistant in the Court of Munsiff, Hiranagar is transferred and posted as Civil Clerk/Junior Assistant in the same Court against available vacancy.

Note:

- i) *The appointees are directed to join their place of postings within a period of 21 days from the date of issuance of this order;*
- ii) *The Presiding Officers before whom new appointees have to join are directed to get their all the testimonials verified from the concerned authorities.*
- iii) *The new appointees shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about their character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, their appointment shall be deemed to be cancelled ab-Initio and she shall have no claim on her appointment.*
- iv) *The salary of the new appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.*

By Order.


(Mohammad Yousuf Akhoo)
Principal Secretary to
Hon'ble the Chief Justice

No. 378-84/PSY-397/404 Dated: 26-09-2016.

Copy to the:-

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Registrar Vigilance, High Court of J&K, Srinagar.
.....for information.

3 Pr. District & Sessions Judge, Kathua

4-5 Munsiff/JMIC, Hiranagar/Billawar

..... for information and n/a

6. Ms. (i) Anu Radha w/o late Syril Kumar R/o Gurha Mundam Teh. Hiranagar, Kathua
for compliance. (ii) Rita Kumari w/o late Vikas R/o Najote Teh, Lohai, Malhan, Kathua

7. I/C NIC, Srinagar for uploading in High Court Website.


(G.M. Parray)

Joint Registrar

26/9/16

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